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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

OA.No.1889/89  
MP.No.2722/89

New Delhi dated this the 22nd April, 1994.

Shri C.J. ROY, Hon. Member(J)

Shri S.R. ADIGE, Hon. Member(A)

Shri D.R. Singh,  
S/o Shri Shyam Singh,  
R/o 94G, Sector IV,  
Baba Kharak Singh Marg,  
New Delhi.

Presently posted as  
Assistant Soil Conservation Officer,  
(Soil and Water Conservation Division)  
Dept. of Agriculture & Cooperation,  
Ministry of Agriculture, Krishi Bhawan,  
New Delhi

By Advocate: None. ....Applicant

versus

1. Union of India through  
Secretary, Department of  
Agriculture and Cooperation,  
Ministry of Agriculture,  
Krishi Bhawan, New Delhi.

2. Secretary, Department of  
Personnel and Training,  
Ministry of Personnel,  
Public Grievances and Pension,  
North Block, New Delhi.

3. Secretary, Union Public Service Commission,  
Dholpur House, Shahjahan Road, New Delhi.

By Advocate: None.

....Respondents

ORDER (Oral)

(By Hon. Member(A) Shri S.R. ADIGE)

None for either side even on the second call.

This is a very old matter. We waited for considerable time. We feel that the applicant is not interested to pursue the case further. In the circumstances, the application is dismissed for default and nonprosecution.

No costs.

*Adige*  
(S.R. ADIGE)  
MEMBER(A)

/kam/ 22.4.94

*lvs*  
(C.J. ROY)  
MEMBER(J)  
22.4.94